CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 179 of 1996

Thursday this the 22nd day of February, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. S.P.BISWAS, ADMINISTRATIVE MEMBER

N.Balan, Stenographer,
Real Time Computer Facility (RTCF)
Thumba Equatorial Rocket Launching Station(TERLS)
Vikram Sarabhai Space Centre (VSSC)
Trivandrum. 22. Applicant

(By Advocate Mr. V.Rajendran)

Vs.

- Union of India, represented by the Chairman Indian Space Research Organisation (ISRO/Secretary Department of Space (DOS) ISRO Headquarters New BEL Road, Bangalore.94.
- 2. Jt. Secretary, DOS/Member (Personnel) ISRO Council ISRO HQ, New BEL Road, Bangalore-460094.
- Chairman, DPC for Assistant Officers/(Jt. Secretary, DOS/Member (Personnel) ISRO Council) ISRO Headquarters, New BEL Road, Bangalore. 94.
- 4. Head, Personnel & General Admn.(PGA) Vikram Sarabhai Space Centre, ISRO Post, Trivandrum.22.
- 5. Sri M.N.Chandrapalan, Assistant Administrative Officer (AAO) Reinforced Plastic Complex, Vattiyurkavu PO, Trivandrum-13.
- 6. Sri R.Fedalis'Netto (Retired on 31.12.95)
 AAO, Transport Operation & Maintenance
 Division (TOMD) VSSC, Trivandrum. 22.
- 7. Sri M.Kesavankutty, AAO, Liquid Propulsion Systems Centre, Valiamala PO, Trivandrum.547.
- 8. Sri P.K. Easow, AAO, TOMD, VSSC, Trivandrum. 22.
- 9. Sri Niranjan Ghosh, AAO, Space Applications Centre (SAC) SAC PO, Jodhpur Tekra, Ahmedabad-380 053.
- 10.Sri V.Ravindran, AAO, Polar Satellite Launch
 Vehicle Project (PSLV), Valiamala PO,
 Trivandrum.695547.
- 11. Sri T.K.G. Nambiar, AAO, PSLV Valiamala PO, Trivandrum.695547.

contd....

- 12. Sri. G. Alfred.
 AAO. Shriharikota Range (SHAR),
 SHAR.P.O, Nellore Dist, AP,
 PIN-524 124.
- 13. Sri.S.V. Krishna Rao,
 AAO, Regional Remote Sensing Service Centre (RRSSC),
 Indian Institute of Technology Campus,
 Kharagpur-721 302.
- 14. Smt. M. Navamany, AAO, ISRO Satellite Centre, Airport Road, Vimanpura.P.O, Bangalore-560 017.
- 15. Sri.P.N.N. Nair, AAO, Space Applications Centre, Ahmedabad-380 053.
- 16. Smt. V.S. Umadevi, AAO, ISRO Satellite Centre, Bangalore-560 017.
- 17. Sri. Mahalingappa, AAO,
 National Natural Resources Management System (NNRMS)
 SRO Hg, New BEL Road,
 Bangalore-560 094.
- 18. Shri.P.A. Joseph, AAO,
 ISRO Liaison Cell, Antariksh Bhavan,
 Plot No. 461, CTS No. 158, 15th Road,
 Khar (West), Bambay-400 052.
- 19. Shri.V. Kalran, AAO, ISRO HQ, New BEL Road, Bangalore-560 094.
- 20. Smt. Sharada N. Chowdappa, AAO, ISRO Satellite Centre, Bangalore-560 017.
- 21. Sri.K.S. Potty,
 Administrative Assistant 'B',
 Civil Engineering Division, Thumba,
 Trivandrum-695 022.
- 22. Sri. M. Gopalakrishna Pillai, Asst. Accounts Officer, Polar Satellite Launch Vehicle Project, Valiamala.P.O. Trivandrum-695 547.
- 23. Shri.V. Gopi, AAO,
 Regional Remote Sensing Service Centre,
 Indian Institute of Remote Sensing Campus,
 P.B.No. 135, 4, Kalidas Marg, Dehra Dun 248 001.

- 24. Shri.K. Janardhanan, AAO, Space Applications Centre, Ahmedabad-380 053.
- 25. Shri.B.S. Anantharamu, AAO, Civil Engineering Division, Space Applications Centre, Ahmedabad-380 053.
- 26. Shri.C.G. Ramachandran Pillai, AAO, Liquid Propulsion Systems Centre, Mahendragiri, Tirunelveli Dist., Tamilnadu.
- 27. Shri.K. Sulaiman, AAO,
 Regional Remote Sensing Service Centre,
 P.B.No. 26, CAZRI Campus, Jodhpur-342 003.
- 28. Sri. V. Gopi, AAO, Regional Remote Sensing Service Centre, P.B.No. 439, Shankarnagar.P.O, Nagpur.
- 29. Sri.M.L. Vanniar, Admn. Asst. A,
 ISRO Telemetry Tracking and Command Network
 (ISTRAC), A 1-6, Peenya Indl. Estate,
 Peenya, Bangalore-560 058.
- 30. Sri.D. Sitaramaiah, Admn. Asst. B, SHAR CENTRE, Shriharikota.P.O, Nellore Dist. A.P..
- 31. Shri.K. Govinda Chetty, Stores Assts. B, SHAR Centre, Shriharikota.P.O, Nellore Dist. AP.
- 32. Smt. B.B. Shah, Accounts Assts. A, Space Applications Centre, Ahmedabad-380 053.
- 33. Sri.V. Srikumar, Admn. Asstt. B, SHAR Centre, Shriharikota.P.O, Nellore Dist. AP.
- 34. Shri.P. Gopinatha Kamath,
 Personal Asstt.A, Mechanical Engineering
 Facilities, Rocket Fabrication Facility,
 VSSC, Trivandrum-695 022.
- 35. Shri.P.S. Sesha Iyer, Personal Asstt.A, Quality Division Avionics (QDA), VSSC, Trivandrum-695 022.
- 36. Kum. Hansa Raman, Personal Asst.C, ISRC Satellite Centre, Bangalore-560 017.

- 37. Sri. Ravi Varma Rajan, Personal Asst. A, Solid Propellents & Composites (SPC), VSSC, Trivandrum -695 022.
- 388 Sri. C Joseph, Personal Assist. C, Personnel & General Administration (PHA), VSSC, Trivandrum -695 022.
- 39. Sri. S.N.Ramakrishna, Accounts Asst. B, INSAT Master Control Facility, PB No.66, Salagame Road, Hassan -573 201.
- 40. Sri. M. Varghese, Persnal Asst. A, Structural Engineering roup (SEG), VSSC, Trivandrum -695 032.
- 41. Sri. V. Sitaraman, Personal Asst. A, Special Materials Division (SMD), VSSC, Trivandrum -695 022.
- 42. Sri. A. Ramakrishnaiah, Personal Asst.C, HAR Centre, Shriharikota. PO., Nellore Dist. AP.
- 43. Smt. Aleyamma Joy. Admn. Asst. A,
 Disciplinary & Gene Legal Section (DLS),
 Personnel & General Administration (PHA),
 VSSC, Trivandrum-695 022.

(By Advocate Mr. C.N.Radhakrishnan (for R.1to4)

The application having been heard on 22nd February, 1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges allocation of 20 percent marks for viva voce, and fixation of a minimum of 10 percent marks in the matter of selection and appointment to the post of Assistant Administrative officer. He relied on an order of a Bench of this Tribunal in 0.A.21/91, to support his case. In that case a Bench declared the fixation of a similar minimum as illegal. We are not inclined to view this decision as laying down a valid

principle of universal application. That decision must be confined to the facts of that case.

- Corporation Vs. Capt. K.C. Shukla and others, 1993(2)

 AISLJ 2(SC) the Supreme Court upheld the allocation of 40 percent of the total marks for viva voce, as reasonable. Likewise in State of Maharashtra & Others

 Vs. Husen, (1994) 26 ATC 851, the prescription of a minimum was upheld. In D.V. Bakshi and others Vs.

 Union of India and others, AIR 1993 SC 2374 the Apex Court upheld the allocation of 50 percent marks for interview as proper. Once again in A.P. State Financial Corporation Vs. C.M. Ashok Raju and others, AIR 1995

 SC 39 the Supreme Court upheld allocation of 25 percent marks for interview.
- In the case on hand we are concerned with an Administrative Officer. He will have to deal with several persons and shoulder responsibilities of a variety. The personality of such an officer has to be suitably assessed and the method of interview is accepted as a valid method of evaluation. The minimum fixed is only 10 percent of the total marks. In the light of the Supreme Court decisions and the nature of the post we consider this reasonable.
- 4. Original Application is dismissed. No costs.

 Dated 22nd February, 1996.

S.P.BISWAS ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN